NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1240/2021- R-Plan In C.P.(IB)-2985(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2022

NAME OF THE PARTIES: **Bank of Baroda (Erstwhile Dena Bank)**
V/s
Rsal Steel Pvt Ltd

APPEARANCE :

FOR THE RP **:** Mr. Ashish S. Kamat

FOR THE INTERVENOR **:** Mr. Shyam Kapadia

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 1240/2021:- At the request of the Counsel appearing for the Resolution Professional, list IA No. 1240/2021 on **14.10.2022** for hearing. (High on Board)

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

22.09.2022
Sushil